NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/152/2017

NAME OF THE PETITIONER

: ADI NARAYANA REDDY (IN THE MATTER OF

ADARSH ESTATES PVT LTD)

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Petitiones The Rocale Counsel for Retitiones Representing Counter For Roc, B. Sarban Chennai

ORDER

Counsels representing both the parties are present. Counsel for respondent/ROC prayed time for making submissions. Time is enlarged at request. Put up on 20.12.2017.

-sel-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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